

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 390 of 2018

IN THE MATTER OF:

Harish Jain

...Appellant

Vs.

Haveli Restaurant & Resorts Ltd. & Ors.

...Respondents

**Present: For Appellant: - Mr. Arun Kathpalia, Senior Advocate with Mr. Monish Panda, Mr. Mrinal Bharat Ram and Mr. Eklavya Dwivedi, Advocates.
Mr. Abhijeet Sinha, Mr. Kamesh Vedula, Mr. Rohan Mazumdar, Mr. Saikat Sarkar and Mr. Aditya Shukla, Advocates.**

For Respondents: - Dr. U.K. Chaudhary, Senior Advocate with Mr. Dhruv Gupta, Advocate.

O R D E R

19.09.2019— Let the case be listed 'for hearing' before appropriate Bench on 22nd October, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/sk